

**Central Administrative Tribunal
Principal Bench**

OA No.2368/2010

New Delhi, this the 4th day of September, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Naba Kishore Madhi
Deputy Director
DGS&D, 5-Parliament Street,
New Delhi 110 001. Applicant.

(None is present)

Vs.

1. Union of India
Through Secretary (Commerce)
Department of Commerce, Udyog Bhawan,
New Delhi 110 011.
2. Director General (S&D)
DGS & D, Jeevan Tara Bldg.,
5-Sansad Marg,
New Delhi 110 001.
3. Shri P. K. Kanchan
Technical Examiner,
Central Vigilance Commission (CVC)
Satarkata Bhawan, INA,
New Delhi 110 023.
4. Shri Dinesh Kumar Singh
Director (S), DGS&D, Jeevan Tara
5-Sansad Marg,
New Delhi 110 001.
5. Shri S. N. Srivastava
Director (S), DGS&D, Jeevan Tara
5-Sansad Marg,
New Delhi 110 001.
6. Shri A. K. Jain
Director (S), DGS&D, Jeevan Tara
5-Sansad Marg,

New Delhi 110 001.

7. Sh. K. S. P. S. Tomar
1023, Sector 4,
Gurgaon 122 001 (Haryana).
8. Sh. H. K. Sharma
Director (Proc.) (TS)
Room No.26,
'B' Block, DGOS,
New Delhi 110 011.
9. Shri Umesh Chandra
Director (S), HW Dte.,
DGS&D, Jeevan Tara
5-Sansad Marg,
New Delhi 110 001.
10. Shri A. K. Kamra
Director (S),
Ministry of Health,
Nirman Bhawan,
New Delhi 110 011.
11. Shri O. P. Khokhar
Director (S), A.M. Dte.
DGS&D, Jeevan Tara
5-Sansad Marg,
New Delhi 110 001.

(As representative capacity for himself and Shri S. Moitra, Shri C. P. Nimje, Shri L. Lingamurthy, Shri Rajender Kumar all Director (S)/DGS&D & Shri Yogendra Kumar, CMM, O/O COS Southern Railways, Ayanavaran, Chennai 600023).

12. Shri S. R. Birua
Director (S),WL Dte.
DGS&D, Jeevan Tara
5-Sansad Marg,
New Delhi 110 001.
13. Shri K. K. Saxena
Dy. Director (Admn.),
DGS&D, Jeevan Tara
5-Sansad Marg,
New Delhi 110 001.

14. Smt. Indira Murthy
 Deputy Director
 Department of Commerce (Supply Division)
 Udyog Bhawan,
 New Delhi-11.

15. Shri Rajesh Gupta
 Dy. Director (S), C&T Dte.,
 DGS&D, Jeevan Tara
 5-Sansad Marg,
 New Delhi 110 001.
 As representative capacity for other Deputy Directors
 Promoted in after year 2000 onwards (Inducted as
 Asst. Director through Engineering Services
 Examination-1984, 1986, 1987 & 1988)

16. Union Public Service Commission through
 Secretary, UPSC,
 Dholpur House,
 Shahjahan Road,
 New Delhi 110 011.

17. Secretary (Personnel)
 Department of Personnel & Training
 North Block,
 New Delhi 110 001. ... Respondents.

(By Advocate : Shri S. M. Arif for respondent Nos.1 & 2)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman :

This is one of the oldest cases, and at one stage it was adjourned *sine die* awaiting the result of an application in W.P. (C) No.1644/2007 filed by the applicant herein, before the Hon'ble High Court of Delhi. The record discloses that the order has since been passed by the High Court on 28.05.2018. Taking note of that fact, the OA was listed on 30.08.2018. Since there was no representation on behalf of

the applicant, it was directed to be listed on 31.08.2018 under the caption “For Dismissal”, on which date, there was also no representation for the applicant, and the matter was adjourned for today.

2. Today also, there is no representation for the applicant. We, therefore, dismiss the OA for default.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/